

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.03.2019 (FRIDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2018	Ajay Kumar Kedia & Ors. Vs. Anita Kedia & Ors.	VivekSibal Pooja M. Saigal Rahul Sharma	T.V. Raghuvanshi (R-1)
2.	Comp. App. (AT) No. 334 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Power Infra Ltd. & Ors.	Vashi	Yogesh Jagia (R2) Satendra K.Rai-(R4)

**For Hearing**

3.	Comp. App. (AT) No. 380 of 2018	Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors.	Karan Luthra	Mukesh Rajput
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